

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 827/252/ND/2018

Under Section: 252

In the matter of:

Income Tax Officer Ward 11(2) New Delhi**Appellant**

Vs.

ROC M/s HKS Developers Pvt. Ltd.**Respondent**

Order delivered on 04.10.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

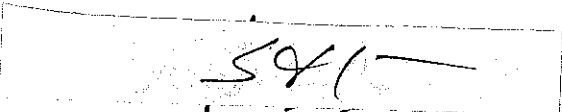
For the IT : Ms. Lakshmi Gurung, St. Counsel
with Ms. Easha Kadian

For the ROC : Ms. Kusum Yadav,
Company Prosecutor

For the IT :

ORDER

Order Reserved.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**